

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:407
ANSWERED ON:12.08.2002
NATIONAL HIGHWAYS AUTHORITY OF INDIA
AMBATI BRAHMANAIAH

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government have received any representation regarding bifurcation of National Highways Authority of India (NHA) for better administration and service;
- (b) if so, the details thereof;
- (c) whether any cost-benefit study has been made in this regard;
- (d) if so, the details thereof and the time by which the bifurcation is likely to take place;
- (e) whether the Government propose to expand the NHA; and
- (f) if so, the details thereof and the steps proposed for making the NHA more responsive and efficient?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJOR GENERAL (RETD KHANDURI)

(a) to (f) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 407 FOR ANSWER 12TH AUGUST, 2002, ASKED BY SHRI A. BRAHMANAIAH REGARDING NATIONAL HIGHWAYS AUTHORITY OF INDIA.

- (a) & (b) A representation was received from an individual for separating construction and finance from the functions of present organization of NHA. No other details were furnished. The Government did not find the suggestion feasible.
- (c) & (d) No action has been taken by the Government.
- (e) There is no such proposal at present.
- (f) Does not arise. Based on our experience so far, the NHA Act, 1988, provides adequately for the Authority to be an efficient and responsive organization.